

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 233
ANSWERED ON 10/08/2026**

INTEGRATED URBAN DEVELOPMENT OF CUTTACK

233. DR. SANTRUPT MISRA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether the Central Government has received any proposal for the planned development of Cuttack, including the New Cuttack urban expansion project;
- (b) whether financial assistance has been sanctioned for roads, drainage, sanitation and flood management infrastructure;
- (c) whether the status of urban infrastructure projects sanctioned during the last three years has been reviewed;
- (d) whether any fresh proposal is under consideration for integrated urban development under any Central Scheme; and
- (e) the details of projects sanctioned, funds released and works completed during the last three years?

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

- (a) to (e): A Statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN PART (a) TO (e) IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 233 DUE FOR ANSWER ON 10TH AUGUST, 2026 REGARDING 'INTEGRATED URBAN DEVELOPMENT OF CUTTACK'.

(a): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development including roads, drainage, sanitation and flood management infrastructure fall within the purview of States/Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation & Urban Transformation (AMRUT) 2.0, Pradhan Mantri Awas Yojana – Urban (PMAY-U) 2.0, Swachh Bharat Mission – Urban (SBM – U) 2.0, Urban Challenge Fund (UCF), PM-eBus Sewa Scheme etc.

Through these Missions/Schemes, the Central Government approves the State Plans/projects and provides the Central Assistance to the States according to the respective Mission/Schemes guidelines. The projects are selected, designed, approved and executed by the States/UTs and cities. No proposal titled “New Cuttack Urban expansion” has been received in this Ministry

(b): AMRUT 2.0 has been launched in the year 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Under AMRUT 2.0, in Cuttack city, the State has taken up 35 projects worth ₹353.96 crore which include, 33 water supply projects worth ₹353.27 crore and 02 water body rejuvenation projects worth ₹0.69 crore, of which 25 projects worth ₹203.58 crore have been completed.

Under AMRUT 2.0 Sub scheme on the Formulation of GIS-based Master Plans for Class-II Towns (Population 50,000–99,999) in State government has selected 07 towns namely, (i) Rajgangpur, (ii) Rayagada, (iii) Sunabeda, (iv) Joda, (v) Koraput, (vi) Sundargarh and (vii) Parlakhemundi, and these projects are at various stages of implementation.

Under Swachh Bharat Mission–Urban (SBM-U) 2.0, financial assistance is provided to States/UTs for sanitation infrastructure, including Solid Waste Management (SWM), Used Water Management (UWM) and Toilet Construction in eligible Urban Local Bodies (ULBs) in accordance with the operational Guidelines of SBM-U 2.0. Under SBM-U 2.0, ₹821.40 crore have been allocated to State of Odisha, out of which action plan having central share of ₹818.36 crore have been approved.

Under PM-eBus Sewa Scheme, 100 buses have been sanctioned for Naraj Depot, Cuttack. Central Assistance of ₹21.05 crore for Power and Civil depot infrastructure is also sanctioned.

Under Urban Challenge Fund launched on 15th April 2026, the National Apex Committee has given in-principle approval for seven urban development projects across Bhubaneswar, Cuttack, Sambalpur, Berhampur and Rourkela, with total project cost of ₹2,417.31 crore, including one project in Cuttack worth ₹188.50 crore.

The approved/in-principle approved projects include, (i) Integrated Command Control Centre, Sambalpur (ii) Storm Water Drainage of Sambalpur City, Sambalpur (iii) Development of Integrated Command & Control Centre, Berhampur (iv) Bhubaneswar Town Centre (BTC) & Lake Zone Development work at Nico Park, Bhubaneswar (v) Construction of Waste Water Treatment Plant at the Confluence point of River Daya and Ganguanala, Bhubaneswar (vi) Mahanadi Waterfront Development, Cuttack and (vii) Integrated Mobility and Commercial Hub at Bus Stand, Rourkela.

Under the Scheme for Special Assistance to States for Capital Investment (SSASCI) - Urban Planning Reforms 2022-26 by Government of India, the state of Odisha has been incentivised with ₹421.3 Crore for various reforms.

(c): The progress of the Mission/Schemes is reviewed at various levels in the Ministry with the States/UTs through physical meetings/ video conferences, etc. For assessment and monitoring of work done under AMRUT 2.0 in the States, an Independent Review and Monitoring Agency (IRMA) has been

engaged by MoHUA, which periodically review and monitor the grounded projects in the State. The IRMA give project specific observations, which are communicated to the State for rectification. The action taken by the State is further reviewed by the IRMA. Under SBM 2.0, field visits by Central team are being done to support ground implementation. Technical handholding advisories/guidelines have been disseminated with States/Urban Local Bodies (ULBs) and are being followed up through regular capacity building programmes.

(d): No fresh project specifically titled “Integrated Urban Development” has been received in this Ministry.

(e): The details of projects sanctioned and works completed during the last three years under various missions/schemes are placed in Annexure. Funds under missions/schemes are allocated for the entire mission/scheme period and not on yearly basis. Central assistance under AMRUT 2.0 is released to the States/UTs and not ULB-wise or project-wise. States further release funds to the ULBs/ Implementing Agencies as per progress of the projects. Total Central Allocation (CA) for the State of Odisha for projects is ₹1,373 crore for the entire Mission period. During the last three financial years (2023-24 to 2025-26), a total of ₹621.46 crore has been released/sanctioned to the State of Odisha for projects under AMRUT 2.0.

Under PM-eBus Sewa Scheme, ₹21.05 crore has been sanctioned to Cuttack, during the last three financial years (2023-24 to 2025-26), a total of ₹11 crore expenditure has been incurred.

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF STARRED QUESTION NO. 233 DUE FOR ANSWER IN RAJYA SABHA ON AUGUST 10, 2026 REGARDING “INTEGRATED URBAN DEVELOPMENT OF CUTTACK”

LIST OF PROJECTS APPROVED UNDER AMRUT 2.0 IN CUTTACK, ODISHA

The details of the projects in Cuttack is available on the website amrut.mohua.gov.in/approvedProjects/list/ZU1qenBVQ0NTZnI4OTZQSXM1b1ZQUT09/TnBFbVZGcmhZQk5UT0lzRWtrOG1oQT09.

LIST OF PROJECTS APPROVED UNDER URBAN CHALLENGE FUND IN ODISHA

#	Project Type	City	Project Title	Approved Project Cost (in Cr)	Status
1	Digital Governance	Sambalpur	Integrated Command Control Centre	63.89	At implementation stage
2	Prevention of Urban Flooding	Sambalpur	Storm Water Drainage of Sambalpur City	1160.7	At implementation stage
3	Digital Governance	Berhampur	Development of Integrated Command & Control Centre	36.67	At implementation stage
4	Transit Hub Upgradation & Lakefront development	Bhubaneswar	Bhubaneswar Town Centre (BTC) & Lake Zone Development work at Nico Park	772	At implementation stage
5	Trunk Infrastructure - STP	Bhubaneswar	Construction of Waste Water Treatment Plant at the Confluence point of River Daya and Ganguanala	83.63	At implementation stage
6	Riverfront development	Cuttack	Mahanadi Waterfront Development	188.5	At implementation stage
7	Transit hub upgradation	Rourkela	Integrated Mobility and Commercial Hub at Bus Stand	111.92	At implementation stage